

(c) if so the reaction of the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL SUPPLIES, CONSUMER AFFAIRS AND PUBLIC DISTRIBUTION (DEPARTMENT OF CIVIL SUPPLIES) (SHRIMATI KRISHNA SAHI) : (a) to (c). In a liberalised economy, any country can participate in the foreign trade of other countries. The import of edible oils being under Open General Licence in India, any trader is free to import from any country depending upon the terms of trade. However, the Central Government has nominated the STC as the canalising agency for the import of palmolein for distribution under PDS.

Govind Ballabh Pant Institute of Himalayan Environment and Development

3448. SHRI LAKSHMAN SINGH : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether any scheme has been formulated on the basis of research carried out Govind Ballabh Pant Institute of Himalayan Environment and Development regarding the development of forests and wasteland;

(b) if so, the details of such scheme;

(c) the States in which it has been implemented; and

(d) the amount allocated for implementation of the said scheme, State-wise?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI RAJESH PILOT) : (a) and (b). The G.B. Pant institute has developed a technology package—"Sloping Watershed Environmental Engineering Technology (SWEET)" based on the research carried out by the Institute. The technology is a broad framework of integrating scientific, social, economic and cultural ingredients for regeneration of degraded wastelands based on behavioural ecological approach. fodder, crop diversity and value addition to raw material, selection of tree species, nursery, technology package. The basic principles involved are: winning the confidence of people, a combination of interventions, local knowledge and skill of resource management supplemented with science/technology inputs and participation of entire village community.

(c) The technology package is presently being implemented in 7 Himalayan States, namely U.P., H.P., J&k, Assam, West Bengal, Arunachal Pradesh and Mizoram.

(d) Allocation for demonstrating the technology package for 3 years starting from April, 1995 in different States is:

U.P.-Rs. 4.55 lakhs, H.P.-Rs. 5.97 lakhs,
J & K-Rs. 4.17 lakhs, Assam-Rs. 4.09 lakhs,
West Bengal-Rs. 3.93 lakhs.
Arunachal Pradesh-Rs. 5.17 lakhs and
Mizoram-Rs. 5.50 lakhs.

[Translation]

SPDA Centres

3449. SHRI N.J. RATHVA :
SHRIMATI BHAVNA CHIKHLIA :
SHRI PROBIN DEKA :

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state :

(a) the number of SPDA (Sports Project Development Area) Centres functioning in various States particularly in the Tribal, Backward and Rural areas of Gujarat;

(b) the number of Gram Panchayats and population covered under these centres; and

(c) the number of scholarships provided under the National Sports Talent scholarship scheme during the last three years and this year till date, state-wise and the number of scholarships cut out of them provided to the scheduled/Tribe and the Backward Areas of Gujarat?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKUL WASNIK) : (a) 26 SPDA Centres are functioning in various states. In the tribal and remote areas of Gujarat, 2 centres are functioning one at Davgarh Baria and the other at Rajkot. There is a 3rd centre approved at patan. However, this has been kept in abeyance and would be started on creation of proper infrastructure and playing facilities by the State Government.

(b) Under each SPDA Centre, 80 to 100 development blocks are covered.

(c) Number of scholarships provided under the National Sports Talent Scholarship Scheme during the last 3 years state-wise alongwith the approved scholarships provided to SCs/STs & backward areas of Gujarat are given in the enclosed *Statements I and II* respectively.